## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. 5. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/165/ (IB)/2017

NAME OF THE PETITIONER(S)

: HAWORTH SINGAPORE PTE LTD

NAME OF THE RESPONDENT(S)

: TRINGAPPS RESEARCH LABS PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

No representation on behalf of both the parties. Put up on 17.07.2017 at 10.30

A.M.

C. J = Yangham

(S.Vijayaraghavan) Member (Technical)

(K. Anantha Padmanabha Swamy) Member (Judicial)

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